

SPECIAL BENCH

ITEM NO.104

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CA (CAA) No.19/ALD/2023

(First Motion)

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI UMESH KUMAR SHUKLA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 6th June, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	M/S CALICO SHOES PRIVATE LIMITED WITH M/S TORPEDO SHOES PRIVATE LIMITED
UNDER SECTION	230/232 OF COMPANIES ACT, 2013

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Vipin Kumar Kushwaha, Adv. : *For the Applicant Companies*

ORDER

Ld. Counsel representing the Applicant Companies is present physically.

- 1.** Ld. Counsel representing the Applicant Company states that the NOC on behalf of the Unsecured Creditors of the Transferee Company has been filed *vide* diary no.1169 dated 06.06.2024 in the Registry of this Tribunal. He also further states that the soft copy of the same has also been filed on the e-portal of this Tribunal today, which is stated to be under scrutiny.
- 2.** Let the matter be adjourned for further hearing on 4th July, 2024 before the Regular Bench.

-Sd-

**(Umesh Kumar Shukla)
Member (Technical)**

-Sd-

**(Praveen Gupta)
Member (Judicial)**

6th June, 2024

*Kavya Prakash Srivastava
(Stenographer)*